

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 37
CP/14(MB)2024

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **08.05.2024**

NAME OF THE PARTIES: **JAWED AKHTER V/s JAWED HABIB HAIR**
AND BEAUTY LIMITED

Section 241(1), 242(4) of the Companies Act, 2013

ORDER

CP/14(MB)2024

- 1) Mr. Rohit Gupta, Ld. Counsel for the Petitioner, Mr. Prakhar Tandon, Ld. Counsel for the Respondent No. 1 and Mr. Shyam Mehta, Ld. Counsel for the Respondent Nos. 3 to 17 are present.
- 2) Stand over to 14.05.2024, for reporting compliance and for passing necessary directions.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Vedant Kedare